

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

04.05.2012

OA No. 270/2012

Mr. R.D. Sharma, Counsel for applicant.

The applicant has filed this OA to fix his seniority in the list of the EO/AAO after finalization of regularization w.e.f. 03.03.1990 and consideration of the feeder cadre seniority list of Section Supervisor of Rajasthan Region issued vide letter No. 2(165) Adm-I/733 dated 14.11.2006 and to give promotion on the post of APFC and thereafter on the next of RPFC Grade II from due date. The applicant has also filed a representation dated 12.03.2012 (Annexure A/10) in this regard but the same is still pending for consideration.

Having heard the learned counsel for the applicant, we direct the respondents to consider and decide the representation of the applicant dated 12.03.2012 (Annexure A/10) expeditiously by passing a reasoned & speaking order but not beyond the period of three months from the date of receipt of a copy of this order.

If any prejudicial order is passed against the applicant, he is at liberty to file substantive OA.

With these observations, the OA is disposed of with no order as to costs.

Anil Kumar
(Anil Kumar)

Member (A)

K. S. Rathore
(Justice K.S.Rathore)
Member (J)

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